



P. Eswaramoorthy Insolvency Professional

IBBI. Reg No. IBBI / IPA / -002 / IP-NO 0284 / 2017-18 / 10842

To
The Registrar,
National Company Law Tribunal, – Division Bench - I, Chennai,
Corporate Bhawan (UTI Building), 3rd Floor, No. 29 Rajaji Salai,
Chennai-600001, Tamil Nadu, India.

Subject: Filing of list of Creditors of SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED (under CIRP) under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 filed by P.Eswaramoorthy, Interim Resolution Professional.

Respected Sir(s) / Madam(s),

I, P. Eswaramoorthy, the undersigned was appointed as Interim Resolution Professional of SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED (under CIRP), hereby filing the list of Creditors of the Corporate Debtor dated 11/05/2022 under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

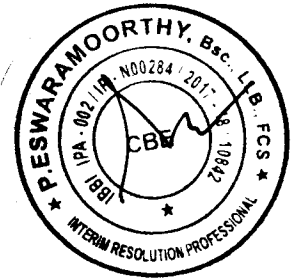
IN THE MATTER OF SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED


P. Eswaramoorthy B.Sc., LLB., FCS., INTERIM RESOLUTION PROFESSIONAL

Registration Number: IBBI/IPA – 002/IP-N00284/2017-18/10842.

Date : 11/05/2022

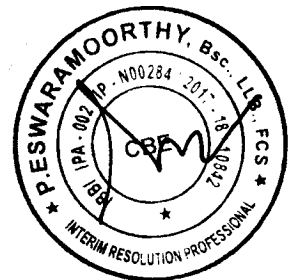
Place : Coimbatore



IN THE MATTER OF SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED

FILING OF LIST OF CREDITORS OF SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED (UNDER CIRP) UNDER CLAUSE (CA) OF SUB-REGULATION (2) OF REGULATION 13 THE IBBI (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS) REGULATIONS, 2016 FILED BY P.ESWARAMOORTHY, INTERIM RESOLUTION PROFESSIONAL.

**P. ESWARAMOORTHY B.SC., LLB., FCS.,
INTERIM RESOLUTION PROFESSIONAL
REGISTRATION NUMBER: IBBI/IPA – 002/IP-N00284/2017-18/10842.**

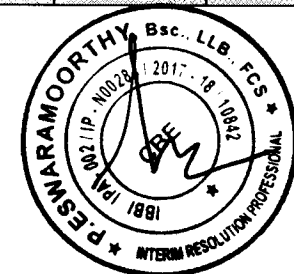


SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED (UNDER CIRP)

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claim	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	11,83,85,393	1	11,83,85,393	NIL	NIL	NIL	1	NIL
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
Total		1	11,83,85,393	51	11,83,85,393	NIL	NIL	NIL		NIL



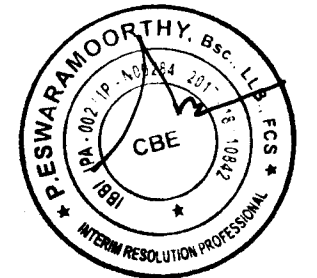
Annexure-1

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

List of secured financial creditors belonging to any class of creditors

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Indian Overseas Bank- SARM Branch, Gandhipuram, Coimbatore	FC-1	05/05 2022	11,83,85,393	11,83,85,393	FC	11,83,85,393	N/A	No	100%	NIL	NIL	NIL	NIL	NIL	NIL
	Total			11,83,85,393	11,83,85,393											



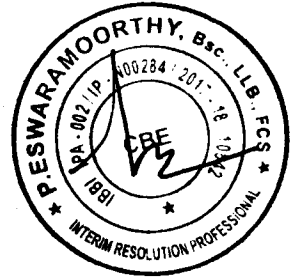
Annexure-2

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



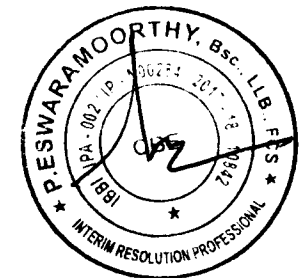
Annexure – 3

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



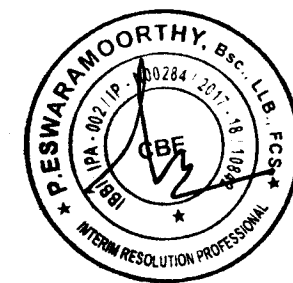
Annexure – 4

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Annexure 5

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

List of operational creditors (Workmen)

(Amount in Rs)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



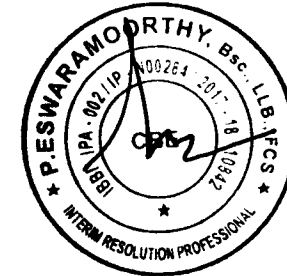
Annexure – 6

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

List of operational creditors (Employees)

(Amount in Rs)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



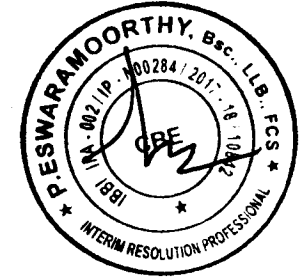
Annexure – 7

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



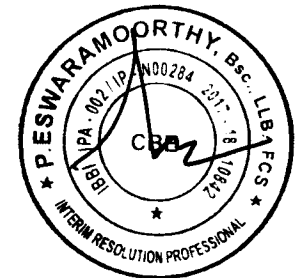
Annexure – 8

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Annexure – 9

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of CIRP	22/04/2022
List of creditors as on	05/05/2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

